

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 220  
82/252/ND/2020**

**IN THE MATTER OF:**

**Income Tax Officer Ward 20(4), New Delhi**

**...PETITIONER**

**Vs.**

**ROC, Delhi & Ors**

**M/s. Rskm Traders Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 12.02.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C.**

**:Ms. Priti Verma, Advocate for  
Mr. Zoheb Hossain, Sr. St.  
Counsel**

**For the Respondent/ Corporate-debtor**

**:Mr. M. Yadubhushana Rao,  
AROC**

**ORDER**

Learned counsel for the Income Tax Department is present and seeks time to file affidavit of service. Two weeks time has been granted. AROC is present. Post the matter to 17<sup>th</sup> March, 2020.

**- S d -**

**(V.K. Subburaj)  
Member (T)**

**- S d -**

**(Abni Ranjan Kumar Sinha)  
Member (J)**